

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal Nos.8528-8529/2024

M/S MODERN BUILDERS

Appellant(s)

VERSUS

THE STATE OF MADHYA PRADESH & ANR.

Respondent(s)

(IA No. 98307/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 98308/2022 - EXEMPTION FROM FILING O.T.)

Date : 30-08-2024 This matters were called on for pronouncement of judgment.

For Appellant(s) Mr. Suryanarayana Singh, Sr. Adv.
Ms. Pragati Neekhra, AOR
Mr. Aditya Bhanu Neekhra, Adv.
Mr. Atul Dong, Adv.
Mr. Aniket Patel, Adv.

For Respondent(s) Mr. Saurabh Mishra, Sr. Adv.
Ms. Mrinal Gopal Elker, AOR
Mr. Saurabh Singh, Adv.
Ms. Shruti Verma, Adv.
Ms. Chhavi Khandelwal, Adv.

Hon'ble Mr. Justice Abhay S.Oka pronounced the Non-Reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Augustine George Masih.

The appeals are allowed in terms of the signed Non-Reportable judgment.

Pending applications also stand disposed of.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)

[THE NON-REPORTABLE SIGNED JUDGMENT IS PLACED ON THE FILE]